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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	Hearing	391-394	Aruba Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Lakshmi.k  
for C.K. Nandakumar  
7259299907

~~C.K. Nandakumar~~  
Petitioner

*Handwritten signature*

Counsel for petitioner is present. None appeared for ROC, RD and OL office.  
Await report from them.

List it on 06.06.2017.

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30/3  
MEMBER (J)

*Handwritten signature*  
30/3  
MEMBER (T)